

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 6
CA(CAA)-06(PB)/2019

IN THE MATTER OF:

Rean Cloud India Pvt. Ltd.

and

Hitachi Vantara India Pvt. Ltd.

.... Applicant/petitioner

Order under Section 230-232.

Order delivered on 08.01.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant/petitioner : Mr. V.P Singh, Mr. Bharat Apte, Advs.
For the Respondent : -

ORDER

Learned counsel for the petitioner prays and is granted time to file appropriate application seeking transfer of the petition filed at Hyderabad on behalf of the Transferor Company.

List as and when the application is filed.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)